Title: Need to sanction adequate funds for solving acute drinking water problem in Peddapalli Parliamentary Constituency, Andhra Pradesh.

DR. (SHRIMATI) C. SUGUNA KUMARI (PEDDAPALLI): Sir, Peddapalli Parliamentary Constituency is spread over seven Assembly Segments in two districts namely Karimnagar and Adilabad. Five Assembly segments of Karimnagar district have 24 Mandals and two Assembly segments of Adilabad district have 11 Mandals. All these segments are under severe drought and the people are having enormous drinking water problem. Cattle are dying and the people are in the clutches of death.

I request the hon. Minister for Rural Development to sanction special and extra funds to the seven Assembly segments namely Manthani, Peddapalli, Myadaram, Huzurabad, and Indurthy of Karimnagar district and Chinnur and Luksettipet Assembly segments of Adilabad district so that the thirst deaths can be prevented immediately and the long-term drinking water strategy can be worked out.

I request through you, Sir, to treat it urgently and accord sanction and release funds as soon as possible.